

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.477/95

Tuesday, this the 11th day of February, 1997.

C O R A M

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

....

PV Salimlal, s/o Late Vidyadharan,
Puthenvila Veedu, Odanavattom,
Kottarakkara.

....Applicant

By Advocate Shri MR Rajendran Nair.

vs

1. The Senior Superintendent of Post Offices,
Kollam Division, Kollam.
2. The Post Master General,
Southern Region, Trivandrum.
3. The Director General of Posts,
New Delhi.
4. G Narayana Pillai, EDDA,
Nellikunnam, Kottarakkara--691 623.

....Respondents

R.1-3 by Shri James Kurian, Addl Central Govt Standing Counsel.

R.4 by Advocate Shri OV Radhakrishnan.

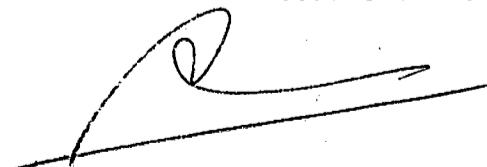
O R D E R

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for applicant submits that he is withdrawing the application. He is permitted to do so.

2. The application is dismissed as withdrawn. No costs.

Dated the 11th February, 1997.



AM SIVADAS
JUDICIAL MEMBER



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER